IN THE HIGH COURT OF JHARKHAND AT RANCHI

First Appeal No. 368 of 2018

Manju Kumari --- --- Appellant

Versus

Anil Kumar --- --- Respondent

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through: Video Conferencing

For the Appellant: Mr. Kalyan Banerjee, Advocate
For the Respondent: Mr. Sanjay Kr. Chamaria, Advocate

06/ 09.07.2020 Mr. Kalyan Banerjee for the appellant and Mr. Sanjay Kumar Chamaria on behalf of the Respondent-husband are present through Video Conferencing.

2. Mr. Chamaria has made a request for copy of the pleadings.

3. Due to threat of spread of pandemic and in order to avoid physical contact, it would be proper if the Registry sends the scanned copy of the pleadings through mail to Mr. Sanjay Kumar Chamaria / Ramawtar Chamaria at the following e-mail address:

sanjaykumarchamaria@rediffmail.com
Cell No. 6204396165

4. Mediation has remained a non-starter, as per the report at Flag-'A' bearing letter no. 683 dated 13.06.2020 submitted by the learned Mediator, JHALSA.

5. Admit.

6 Call for the lower court records in connection with Original Suit No. 632/2016 from the Court of learned Principal Judge, Family Court, Ranchi.

(**Aparesh Kumar Singh, J)**

(Anubha Rawat Choudhary, J)

Ranjeet/